

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 55/MP/2015**

Subject : Petition for relinquishment of the Long-term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under the Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009

Petitioner : Jindal India Thermal Power Limited (JITPL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and Ors.

Date of Hearing : 17.12.2019

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I. S. Jha, Member

Parties Present : Shri Omar Waziri, Advocate, JITPL  
Ms. Nehul Sharma, Advocate, PGCIL

**Record of Proceedings**

The matter was mentioned today by the learned counsel for the Petitioner.

2. Learned counsel for the Petitioner submitted that the Commission, while reserving the matter for the order vide Record of Proceeding dated 5.11.2019, directed the Petitioner to file its additional submissions on legal arguments by 14.11.2019. However, the same could not be filed due to non-availability of its counsel. Accordingly, the learned counsel for the Petitioner requested for time to file additional submissions.

3. Learned counsel for the Respondent, Power Grid Corporation of India limited, requested for a week's time to examine the additional submissions to be filed by the Petitioner and to file response thereof, if necessary.

4. The Commission, while permitting the additional time to the Petitioner to file its additional submissions, directed that the matter be listed for hearing.

5. The Commission directed Petitioner to file its additional submissions by 26.12.2019 with an advance copy to the Respondents, who may file its response thereon, if any, by 2.1.2020.

6. The Petition shall be listed for hearing in due course for which separate notices will be issued.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Legal)**